- Discussion on the Resolution seeking disapproval of Representation of the People (Amendment) Ordinance, 1992 (No. 1 of 1992) and consideration and passing of the Representation of the People (Amendment) Bill, 1992.
- 3. General Discussion on the Railway Budget for 1992-93.

THE REHABILITATION COUNCIL OF INDIA BILL, 1992

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI K. KAMALA KUMARI): Madam, I move for leave to introduce a Bill to provide for the constitution of the Rehabilitation Council of India for regulating the training of rehabilitation profe-sional and the maintenance of a Central Rehabilitation Register and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted

SHRIMATI K. KAMALA KUMARI: Madam, I introduce the Bill.

Re. THE REPLY GIVEN BY THE FINANCE MINISTER ON 3RD MARCH, 1992 REGARDING QUESTION NO. 82

थी ओहम्मद श्रफशल उर्फ सीम सफजल (उत्तर प्रदेश): मैडम . . .

†[شری محمد افضل عرف م- افضل (زتر پردیش) : میذم]

उपसनाथितः प्राप कृपया ग्रपने स्थान पर जाइए ग्रौर बिना श्रनुमित के श्रागे श्राने की कोशिश न करिए।

श्री मोहम्मद ग्रफशल उर्फ सीम ग्रफजल: वहां से ग्रावाज् जरा कम सुनाई देती है।

۱ (شری محمد افضل عرف م افضل: وهال سے نوز درا کم سفائی دیتھی ھے۔] उपक्षभाषति: ग्राप यह बात पूछ लीजिए तो हम इजाजत दे देंगे ।

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैडम, ग्राप इजाजत दे दें यह बड़ा ग्रहम मसला है । [[[क्रिक] क्रिक] क्रिकी क्रिकी

THE DEPUTY CHAIRMAN: I will allow. Just a minute.

SHRI DIPEN GHOSH (West Bengal): Madam, I want to raise a question which relates to the right of this House. It is a very important issue.

श्री गोहम्मः प्रकास उर्फ मीन प्रकाल: मैडम, . . .

†[سري محمد افضل عرف م- افضل: ميذم ... (مداخلت) ...]

उपसमायिः म्राप जया वै जायेंगे दोनों लोग । थैंक यू।

SHRI DIPEN GHOSH: On 3rd of March, in connection with a question....

THE DEPUTY CHAIRMAN: It is regarding what?

SHRI DIPEN GHOSH: It is regarding Q. No. 82 on 3rd of March in reply to a supplementary of mine. My supplementary

"Whether the Government has been

considering the reduction or abolition of posts by 10 per cent in all the departments?"

The Finance Minister Dr. Manmohan Singh, had replied among other things and quote:

"There is no fixed percentage that we have in mind."

THE DEPUTY CHAIRMAN: Is it a wrong reply in the House?

SHRI DIPEN GHOSH: Just a minute, Medair.